

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: AWSUM PROTEINS LIMITED Date of Commencement of Liquidation: 20-09-2021; List of Stakeholders as on Date: 03-12-2021; Name of IP: Mr. Manik Goyal; Process Number: 1; Last 5 digit of registration number: 10522

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date	1.	40604	1.	40604				NA
3	Secured financial creditors	1.	140674556	1.	140674556				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1.	291569956	1.	281489956		10080000		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		3	432285116	3	422205116		10080000		